

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4252

ANSWERED ON:18.05.2006

RESERVATION FOR SCS/ STS IN PRIVATE SECTOR

Athawale Shri Ramdas;Jogi Shri Ajit;Owaisi Shri Asaduddin;Patil Smt. Rupatai Diliprao Nilangekar;Reddy Shri Mekapati Rajamohan;Sippiparai Shri A. Ravichandran;Subbarayan Shri K.;Sumbrui Shri Bagun;Tripathi Shri Chandramani;Vijay Krishna Shri

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Group of Ministers has submitted its report to the Union Cabinet on the reservation of jobs for scheduled castes and scheduled tribes in private sector;
- (b) if so, the main recommendations made in the report;
- (c) whether the Government has also taken the views of private sector in this regard;
- (d) if so, the reaction of private sector thereto; and
- (e) the further action being taken by the Government in the matter?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) No Sir.
- (b) Does not arise.
- (c) Yes Sir.
- (d) The private sector is not in favour of legal provision for reservation in private sector.
- (e) Future course of action cannot be indicated at this stage.